

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 751/2017

This the 1st day of November, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Murari Singh, (Aged about 32 years) Group – C
S/o Sh. Bhgwan Singh
R/o Village Nagla Kalyan
PO Milakpur, Tehsil Roopvas
District Bharatpur (Rajasthan)
Applied for the post of Special Educator (Primary)
Vide Roll No. 18000991

....Applicant

(None)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
EC-18, Institutional Area
Karkardooma, Delhi -110092.
2. Union of India
Through Secretary
Ministry of Human Resources Development
Shastri Bhawan, New Delhi – 110001.
3. The Commissioner
North Delhi Municipal Corporation
Dr.S.P.M. Centre, Minto Road
New Delhi.
4. The Commissioner
South Delhi Municipal Corporation
Dr.S.P.M. Centre, Minto Road
New Delhi.
5. The Commissioner
East Delhi Municipal Corporation
Udyog Sadan, Patparganj, Industrial Area
Delhi – 110092.

(By Advocates : Mr. Pradeep Kumar Tomar for Mrs. Sangeeta Rai
for R-1)
Mr. R.K. Jain for R-4

...Respondents

ORDER (ORAL)**Mr. K.N. Shrivastava :**

None for applicant. It is noticed from the records that none had appeared for the applicant even on the earlier three occasions, namely, 13.04.2018, 17.05.2018 and 27.07.2018.

2. In view of it, we are of the view that the applicant has lost interest in prosecuting his case. Accordingly, the OA is dismissed for default of appearance and non-prosecution.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

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